

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 14

IA 1040/2023 IN C.P.(IB)977/MB/2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **13.02.2024**

NAME OF THE PARTIES:

UNITED BANK OF INDIA

V/s

GADHINGLAJ AGRO ALCOCHEM LTD

Section 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Soham Bhalerao i/b DSK Legal for the Respondent is present. Adv Gopal Krishnan for Applicant is present through VC, Adv. Aman Kacheria a/w Adv. Soham Bhalerao i/b DSK Legal for the Respondent present through VC.

IA 1040/2023

List this matter on Board on **29.02.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh